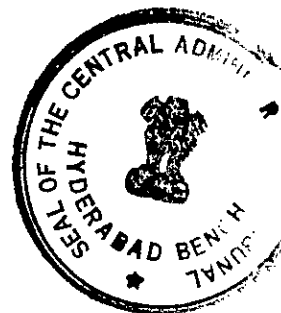


IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

RA 61/99 in OA 1191/97

DATE OF ORDER : 23.9.1999.



Between :-

- | | |
|--------------------|--------------------|
| 1. C.Bhadraiah | 9. NR Guruswamy |
| 2. V.Venkataramana | 10.S.Sambhu Prasad |
| 3. T.L.Reddy | 11.PS Lakshmanan |
| 4. D.Srinivasa Rao | 12.Y.L.Anjanayam |
| 5. D.S.Sarma | 13.KVSKV Prasad |
| 6. A.Venkanna | 14.D.Nageswara Rao |
| 7. C.H.Narasaiah | 15.V.Suresh |
| 8. S.H.Hassan | |

... Petitioners/Applicants

And

1. The Union of India, rep. by its Secretary, M/o Personnel & Training, New Delhi.
2. The Financial Adviser (Defence Services) M/o Defence (Finance), New Delhi.
3. The Controller General of Defence Accounts, R.K.Puram, New Delhi.
4. The Controller of Defence Accounts, Sec'bad.

... Respondents/Respondents

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Counsel for the Applicants : Shri A.V.Sarma

Counsel for the Respondents : Shri V.Vinod Kumar, Addl.CGSC

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

[Signature]

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[Signature]

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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Heard Sri A.V.Sarma, counsel for the applicants and Sri V.V. nod Kumar, learned Standing Counsel for the Respondents.

2. The contentions raised in this Review Application are same as in R.A.60/99. For the reasons stated therein, this R.A. is also dismissed. No costs.

केस संख्या	RA-61/99
CASE NUMBER	04/49/99
नर्णय का तारीख	23/8/99
Date of Judgement	
प्रति तय्यार किया गया दिन	6/10/99
Copy Made Ready on	
जनसम अधिकारी (न्यायिक) उप रजिस्ट्रार (वाणिज्य)	
Section Officer (J) / Dy. Registrar	